Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

(a) whether the Government is aware of the `Trade War` between the United States of America and the People`s Republic of China which is still in existence;

(b) if so, the details thereof;

(c) whether the Government is aware of the trend of Multi-National Corporations exiting China in search of alternative countries amidst unfavorable trade agreements with US;

(d) if so, the details of India`s comparative position vis-a-vis China with respect to stability, infrastructure, manpower, learning, discipline and labour laws; and

(e) the details of steps and actions taken by the Government to facilitate the capture of potential foreign investment?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) and (b): The Government keeps track of the international trade developments and has noted that the United States of America has announced its intention to de-risk its economic dependence on China.

(c): There is no public data available regarding companies shifting production outside China or global companies closing their business in China and moving to other countries.
(d) and (e): The Government, from time to time, has initiated reforms to improve business environment in the country. The focus of these reforms has been to streamline the existing regulations and processes and eliminate unnecessary requirements and procedures. Country specific desks have been created in Invest India for handholding and facilitation of potential investors looking for investment in India. The Government initiatives in the form of Make in India, Production Linked Incentives, Ease of Doing Business, Liberalisation of FDI policy, Skill development, infrastructure development, financial sector reforms, etc, are aimed at making India an attractive destination for foreign investment.

*****